an agreement with the Gaon Sabha which was duly vetted by the Delhi Administration. As such the possibility of any legal defect or suit of the villages with regard to this land should not arise.

- (b) No. Sir.
- (c) Does not arise

## Providing Minimum Level of Education

3393. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) what steps Government have taken so far to provide primary school education for all children within one Kilometre of walking distance and (ii) to reduce the dropout rate between Class—I and V from the existing 46 percent to 20 percent;
- (b) what provision has been made under the Eighth Plan outlay for centrally sponsored schemes under "elementary education" and as well as under outlay for Annual Plan 1992-93; and
- (c) whether Government hope to provide minimum level of education to all children in the country at the primary level by the end of 1997, if so, the steps taken (State-wise) so far and the central assistance likely to be provided to Rajasthan and Orissa in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):
(a) The responsibility to provide universal access to primary education lies with State Governments and they work out annual requirement of opening of primary schools or non-formal education sentres wherever needed and make

provision in their State plan. As per the Xth All India Education Survey (1986), 94.5 percent of the rural population is served by the primary school within a walking distance of I Kilometre. As regards reduction of dropouts, the causes leading to dropout being many, there is no single programme which if implemented would lead to a specified reduction in the dropout rates. The State Governments and Union Territories Administrations have taken following steps in this regard:

- (i) Frovision of incentives such as free text books, free uniiorms, scholarships and midday meals etc.;
- (ii) Community mobilitisation to the need for literacy;
- (iii) Appointment of female teachers;
- (iv) Provision of day care centre either near or attached to schools to take care of younger siblings.

In addition, Central assistance has been provided and will continue during VIII Plan for expansion of facilities in primary schools under the scheme of Operation Blackboard, for diversification and improvement of non-formal education, and for programmes relating to teacher training, etc.

- (b) The details are given in the Statement. (See below).
- (c) In the revised policy of education, it is envisaged that all children upto the age of 14 will be provided elementary education before we enter the twenty first century. As programme of action is being drawn up to achieve this goal. No state-wise allocations are made in the 8th Plan under the central sector.

## Statement

Annual outlay for 1992-93 and 8th Plan outlay (Tentative) for Centrally Sponsored Schemes under Elementary Education

(Rs. in crores)

Sl. No.	Name of the Scheme	Annual outlay for 1992-93	VIII plan out- lay
1.	Operation Blackboard	. 99:14	911.00
2.	Non-formal Education	90-10	705-00
3	Strengthening of Teacher Education Programmes	. 64-50	547:00
4	Balbhavan	. 1.00	5:00
5	National Commission on Teacher Education	. 0.50	4.00
6	Monitoring of UEE	. 0.86	10:00
7	Operationalising Microplanning	. 3.00	<b>40·0</b> 0
8	. Improvement of Learner Achievement	. 2.00	25.00
9	Externally assisted projects	. 18.90	633· <b>0</b> 0

## राजस्थान में प्राथमिक विद्यालयों का बन्द किया लाना

3394. श्री मूलचन्द मीणा : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या केन्द्रीय सरकार विद्यालय खोलने के लिए राज्य सरकारों को निश्चिमां उपलब्ध कराती है;
- (ख) यदि हां, तो 1988-92 की श्रवधि के दौरान इस संबंध में राजस्थान राज्य को उपलब्ध कराई गई घनराशियों का वर्षनार ब्यौरा क्या है; श्रौर
- (ग) राज्य सरकार द्वारा 1990 में 6000 प्राथमिक िद्यालयों के बन्द किए जाने के क्या कारण थे और यह धनराशि किस शीर्ष के श्रधीन प्रयुक्त की गई?

मानव संसाधन विकास मंत्रालय (शिक्षा विमाग और संस्कृति विमाग) में उपमंत्री (कुमारी शैलजा) : (क) थ्रौर (ख) प्राइमरी स्कूल खोलने की जिम्मेदारी राज्य सरकारों की होती है तथा इनके लिए निधियों का प्रावधान राज्य योजनाओं में किया जाता है। योजना श्रायोग से प्राप्त सूचना के अनुसार राजस्थान राज्य को वर्ष 1988-92 के दौरान राज्य क्षेत्र के अन्तर्गत प्रारम्भिक शिक्षा के लिए निस्तलिखित राणि श्राबं-टित की गई थी:

वर्ष	राणि	राणि(लाख रु. में)		
1988-89		3230.00		
1989-90	-	5 <b>7</b> 00. <b>0</b> 0		
1990-91		2248.57		
1991-92		3100.00		

(ग) राज्य सरकार से सुचना एक-न्नित की जा रही है ग्रौर सभा पटल पर रख दी जाएगी।